## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:4852
ANSWERED ON:26.04.2010
VIOLATION OF LABOUR LAWS
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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received complaints regarding violation of various labour laws by the several companies, factories and industries established under the public and the private sectors including Garment Sector during each of the last three years and the current year;
- (b) if so, the details thereof, State-wise and Sector-wise;
- (c) the steps taken by the Government against such companies, factories and industries for the protection of the interests of the labourers/workers employed therein;
- (d) whether any official has been found guilty on the basis of these complaints; and
- (e) if so, the details thereof alongwith the action taken by the Government against such officials, State-wise?

## **Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (d): The information is being collected and will be laid on the Table of the House.